

Prl. Civil Judge Jr.Divn and JMFC
Sri. Vinod Balnaik
PRL. CIVIL JUDGE AND JMFC COURT
Cause List Date: 25-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	C.C. 4607/2010 (HEARING)		Kyathasandra police Vs Aslam pasha	Asst.Public Prosecutor
2	C.C. 1012/2012 (ORDERS)		K.Jayasimha Vs G.Gangadhar	SRVG
3	C.C. 2828/2013 (EVIDENCE)		Kyathasandra Police Vs Jagadeesh	A.P.P.
4	C.C. 3103/2013 (EVIDENCE)		Kyathasandra Police Vs Virupakshaiah	A.P.P.
5	C.C. 4248/2015 (ARGUMENTS)		Srinivasamurthy. G Vs B.S.Shoba	
6	C.C. 4249/2015 (ARGUMENTS)		Srinivasamurthy. G Vs B.S.Shoba	
7	C.C. 3790/2017 (warrant to accused)		Arshiya Traders Vs D.N.Gundu Rao	T.K.Jayaram
8	C.C. 3867/2017 (summons to accused)		Krishnamurthy.D.R. Vs Ramanna	M.G.Teja Murthy
9	C.C. 4711/2017 (cross of pw)		Vijayashankar Vs Parithosh	P.V.Manjunatha
10	C.C. 4462/2018 (ARGUMENTS)		C.R.Raghavendra Vs Ranganath.B.	Arun.K.S
PAPER PUBLICATION				
11	CrI.Misc. 615/2020 (SUMMONS)		state at the Instance of Assistant Drugs Controller-2 Vs M/S Zeiss Pharma Limited	APP
<u>11.00 AM to 02.00PM</u>				
12	C.C. 3637/2013 (EVIDENCE)		Kyathasandra Police Vs Venkatesha	APP
13	C.C. 4016/2015 (HEARING)		K.B.GOvindareddy Vs latha	
14	C.C. 3834/2016 (cross of pw)		Basavaraju.N Vs Juel-jai-Prakash	
15	C.C. 4228/2016 (Balance)		Sowbhagyamma Vs Thammaiah.T.M.	

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16	C.C. 842/2017 (EVIDENCE)		K.N.Manjunatha Vs R.Gangalakshamma @R.Gangamma	K.C.Venkatesh
17	C.C. 5152/2017 (Cross of P.W)		Vijayashankar Vs Parithosh	P.V.Manjunatha
18	C.C. 5356/2017 (ARGUMENTS)		Badarainath.T.J. Vs Gangadhara	G.Sathyanarayana Reddy
19	C.C. 5780/2017 (EVIDENCE)		Kyathasandra PS Vs Narasimhaiah	
20	C.C. 6236/2017 (EVIDENCE)		M/s Bright Future Groups Vs Ravikumar	G.L.Narendra Babu
21	C.C. 6493/2017 (EVIDENCE)		Kyathasandra Police Station Vs Rudresh C.V.	
22	C.C. 84/2018 (EVIDENCE)		Siddeshaiah.R.S. Vs Chandrakala.M.V.	H.J.Parameshwarappa
23	C.C. 4234/2018 (DEFENCE EVIDENCE)		Chethana.H.T. Vs Ramesh.M.	S.K.Mallikarjuna
24	C.C. 4606/2018 (EVIDENCE)		B.N. Annapoorna Vs R. Mahesh	JMM
25	C.C. 5741/2018 (EVIDENCE)		Uma.N.G. Vs Padmavathamma.H.A.	Bendre Kumar T
26	C.C. 649/2019 (EVIDENCE)		Mohammed Athaulla Vs Saleem Pasha	Sajjad Ahamed G.
27	C.C. 2451/2019 (Balance)		Krishnamurthy.L. Vs Vijaya.S.	K.N.Harish
Cases listed below are adjourned due to Covid 19				
28	C.C. 1483/2011 (warrant to accused)	03-02-2021	State By Excise Reg.and Lottery Proh.Special P.S Vs Bettasiddaiah	A.P.P H.M.Ananthakumaraiah
29	C.C. 1040/2012 (warrant to accused)	03-02-2021	Kyathasandra Police Station Vs M. Prasad	APP MSA
30	C.C. 1044/2012 (warrant to accused)	03-02-2021	Kyathasandra police Vs Girishkumar @ Girisha	Asst.Public Prosecutor VS

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31	C.C. 4284/2012 (warrant to accused)	03-02-2021	Kyathasandra police station Vs Anjinappa	APP
32	C.C. 3099/2013 (summons to accused)	03-02-2021	Kyathasandra Police Vs Tarsem Singh	
33	C.C. 3294/2013 (warrant to accused)	03-02-2021	Kyathasandra Police Vs A.3. Chandrashekara Reddy	A.P.P.
34	C.C. 3784/2013 (warrant to accused)	03-02-2021	Kyathasandra Police Vs Surya	
35	C.C. 3826/2013 (EVIDENCE)	03-02-2021	Kyathasandra Police Vs K.H.Suresh	
36	C.C. 4815/2013 (EVIDENCE)	03-02-2021	Kyathasandra Police Vs Abdul Khaaq	
37	C.C. 5009/2013 (EVIDENCE)	03-02-2021	Kyathasandra police Vs Rangappa	
38	C.C. 819/2014 (warrant to accused)	03-02-2021	Kyathasandra Police Vs Veeresh	
39	C.C. 886/2014 (EVIDENCE)	03-02-2021	Kyathasandra Police Vs Chowdaiah	
40	C.C. 2833/2014 (EVIDENCE)	03-02-2021	Kyathasandra Police Station Vs Shamaiah	
41	C.C. 4077/2014 (EVIDENCE)	03-02-2021	Kyathasandra Police Station Vs Hanumantharayappa	APP
42	C.C. 5757/2014 (EVIDENCE)	03-02-2021	Kyathasandra police Vs Inayath	APP
43	C.C. 5273/2014 (warrant to accused)	03-02-2021	Kyathasandra Police Station Vs Musaraf ali	APP
44	C.C. 6487/2014 (NOTICE TO SURETY)	03-02-2021	Kyathasandra Police Station Vs Srinivasakumar	APP
45	C.C. 611/2015 (summons to accused)	03-02-2021	Ms. Hinduja Leyland Finance Ltd. Vs Nagaraju H.G.	
46	C.C. 895/2015 (EVIDENCE)	03-02-2021	Kyathasandra PS Vs Peddagaiah	

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47	C.C. 1868/2015 (summons to accused)	03-02-2021	Kyathasandra police Vs jithendr	
48	C.C. 2638/2015 (summons to accused)	03-02-2021	Kyathasandra police Vs Bhasheer	
49	C.C. 4095/2015 (BODY WARRANT)	03-02-2021	Kyathasandra PS Vs Nagaraju alias Balaram	
50	C.C. 4096/2015 (EVIDENCE)	03-02-2021	Kyathasandra PS Vs Narasimhaiah	
51	C.C. 4245/2015 (EVIDENCE)	03-02-2021	Tungamma Vs M.R.Ramachandra	
52	C.C. 4300/2015 (BODY WARRANT)	03-02-2021	Kyathasandra PS Vs Dasappa	
53	C.C. 5739/2015 (EVIDENCE)	03-02-2021	Kyathasandra Police Station Vs Sudhir K.R.	
54	C.C. 6010/2015 (EVIDENCE)	03-02-2021	NEPS police station Vs Venkatesh	
55	C.C. 6245/2015 (warrant to accused)	03-02-2021	Malleshaiah Vs T.C.Chandraiah	
56	C.C. 326/2016 (warrant to accused)	03-02-2021	Kyathasandra PS Vs Mahesha	
57	P.C.R. 143/2020 (FIRST HEARING)	03-02-2021	Sri Kanaka Pattina sahakara Sangha Niyamitha Vs N Umesh	T K Jayaram
58	C.C. 1657/2020 (summons to accused)	03-02-2021	Kyathsandra Police station Vs Parameshwara	APP
59	C.C. 1660/2020 (summons to accused)	03-02-2021	Kyathsandra Police station Vs Venkatesha	APP
60	C.C. 1750/2020 (summons to accused)	03-02-2021	Kyathasandra Police station Vs Kantharaju Alias Sule Kantha	APP
61	P.C.R. 453/2020 (SWORN STATEMENT)	03-02-2021	Bhuvanesh P Vs Nadi Infra Projects Rep by is partner Venkata Subbaiah C	R P Prakash

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
62	P.C.R. 454/2020 (SWORN STATEMENT)	03-02-2021	Bhuvanesh P Vs Nadi Infra Projects Rep by is partner Venkata Subbaiah C	R P Prakash
63	P.C.R. 455/2020 (SWORN STATEMENT)	03-02-2021	Bhuvanesh P Vs Meta White Corporation	R P Prakash
64	P.C.R. 456/2020 (SWORN STATEMENT)	03-02-2021	Bhuvanesh P Vs Nadi Infra Projects Rep by is partner Venkata Subbaiah C	R P Prakash
65	P.C.R. 457/2020 (SWORN STATEMENT)	03-02-2021	Bhuvanesh P Vs Star Engineers	R P Prakash

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1	O.S. 1181/2010 (HEARING)		Shivanna Vs Jayalakshamma @ Jayamma	
2	FDP 17/2014 (HEARING) IA/1/2014		Satish Vs K M srinivasa	MSS
3	O.S. 1076/2015 (cross of dw)		Narayana Vs Lakshamma .H.M. @ Lakshmi.H.M.	S.Mahadevaiah
4	O.S. 548/2016 (STEPS) IA/1/2016		Manjula alias Manjamma Vs M.Meenappa	P.Mahesha
5	O.S. 568/2016 (EVIDENCE) IA/1/2016		Narasamma Vs Narasimhamurthy	L.T.Govindaiah
6	O.S. 237/2020 (summons to defendent) IA/1/2020 IA/2/2020		Girijamma Vs The Commissioner	Vedamurthachar G
7	O.S. 368/2020 (summons to defendent) IA/1/2020 IA/2/2020		K H Kumar Vs H P Nagaraju	G K Srinivasa
8	O.S. 575/2020 (Objections) IA/1/2020		Neelamma Vs Parvathamma	P Suresh
9	O.S. 652/2020 (NOTICE)		Manjunatha Vs Ganganna Alias Gangaiah G	Bhagyamma C R
<u>11.00 AM to 02.00PM</u>				
10	O.S. 572/2010 (HEARING)		Bhagya Lakshmi Vs B. Nagaraju	B.S.Y. H.V.P.
11	FDP 6/2011 (HEARING)		Ramakrishnappa Vs Jayaramaih	GKR GSN -RNRG-- B-PSS
12	O.S. 331/2012 (cross of dw)		Lakshamma and ors Vs Rangashamaiah M.R.	H.V.R. S.R.V.G.

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13	O.S. 769/2018 (EVIDENCE) IA/1/2018 IA/2/2018 IA/3/2018 IA/4/2018		Rajanna.P. Vs Muddaveeraiah	Ranganathreddy H V
AMENDMENT				
14	O.S. 77/2017 (SUMMONS) IA/1/2017		Bheemaraju Vs Hanumantharaya	A.T.Veeranarayana
Cases listed below are adjourned due to Covid 19				
15	O.S. 629/2020 (STEPS) IA/1/2020 IA/2/2020	18-12-2020 (02.45 PM to 05.45PM)	Sulochanabai Vs K Siddaramaiah	G H Ravi

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<u>11.00 AM to 02.00PM</u>				
1	C.C. 2296/2007 (ACCUSED STATEMENT u/s 313 CrPC)		State By Rural P.S Vs Sathish Kumar	A.P.P D.Lingappa
2	C.C. 2549/2008 (HEARING)		Rural police Vs Krishnegowda	APP ANM
3	C.C. 2343/2009 (EVIDENCE)		Rural police Vs Gopalakrishna	APP GN
4	C.C. 79/2009 (EVIDENCE)		Rural P.S. Vs Hanumantha	APP MN
5	C.C. 2070/2010 (ARGUMENTS)		Rural P.S. Vs Doddasiddaramaiah	APP BRD
6	C.C. 4709/2019 (ORDERS)		Tumkur Rural Police Station Vs Sandipudi Murali Mani Swaroop alias Abhi	APP
7	CrI.Misc. 77/2020 (ORDERS)		Gangadharaiah Vs The Tahsildar	Narataju H G
8	CrI.Misc. 242/2020 (ORDERS)		Renukamma Vs The Deputy Tahasildar	L Navayana

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11.00 AM to 02.00PM				
1	O.S. 260/1997 (ARGUMENTS)		D Shylaja Vs C.J. Pushpavalli	KNR
2	O.S. 335/1997 (ARGUMENTS)		A.V.Suresh Babu Vs C.L.Jayakumar	BGV TRR
3	O.S. 748/2009 (ARGUMENTS)		Ramachandraiah Vs Seetharamaiah	BSY
4	O.S. 359/2011 (FURTHER CROSS OF PW) IA/1/2011		CHIKKEERAI AH. SO LATE HUCHAIAH. Vs NAGARAJU SO LATE ERAIAH. AND OTHERS.	N.A. CHAKRAVARTHY.
5	O.S. 1191/2011 (EVIDENCE)		Manjamma Vs Govindappa	MSH
6	O.S. 697/2013 (Objections) IA/1/2013 IA/2/2013		Dr. G.R. Hebbur @ Gopalagowda Vs H.T. Srinivasa @ Sreenivasaiah	H.G. Prakash
7	O.S. 137/2015 (EVIDENCE) IA/1/2015		Dodamma @ Doddakka Vs Aftab Ahmed Khan	B.A.Rangaraju
8	O.S. 261/2015 (For amendment) IA/1/2015		Rudresh.S Vs Puttamma	Ramesh S.
9	O.S. 426/2015 (HEARING) IA/1/2015		Ningahanumaiah Vs Lakshamma	Ramesh
10	O.S. 581/2015 (STEPS) IA/1/2015		Shivanna Vs Rangamma	H.C.Kumaraswamy
11	O.S. 647/2015 (STEPS) IA/1/2015		Siddagangaiah Vs Rudramma	H.V. Ranganatha Reddy
12	O.S. 854/2015 (EVIDENCE) IA/1/2015		Syed Kaleel Vs Rajamma	Lunkappa
13	O.S. 235/2016 (EVIDENCE)		Nagamma Vs Hanumantharayappa	B.C.Shivakumar
14	O.S. 265/2016 (HEARING) IA/1/2016 IA/2/2016		Lakshminarasamma Vs B.N.Lohith	G.B.Ravishankar

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15	O.S. 464/2017 (EVIDENCE) IA/1/2017 IA/2/2017		S.C.Naraseeyappa Vs The Mayor	Hemasudha Reddy
16	O.S. 316/2018 (HEARING) IA/3/2018 IA/1/2018 IA/2/2018		Ningaiah Vs Siddaiah	Venkatesh K C
17	O.S. 636/2018 (For amendment)		Renukaradhya.S. Vs Rudradevaru	BhasmangiRudraiah.H.S.
18	O.S. 839/2018 (FOR MEDIATION) IA/1/2018		Sardharulla Khan Vs Ameerulla Shariff	Harinath Salai
19	O.S. 737/2019 (Written statement and objection)		T.M.Manjor Kumar Vs T.M.Veerendrakumar	K.S.Shivkumar
20	O.S. 236/2020 (FOR SETTELEMENT) IA/1/2020		T N Savitha Vs Chandraiah	Ramesh
21	O.S. 539/2020 (SUMMONS) IA/1/2020		Indian overseas Bank Vs Kantharaju K G	M S Harish Babu
22	O.S. 546/2020 (SUMMONS) IA/1/2020		Narasimharaju Vs Basavaraju	Thimmaiah M
23	O.S. 653/2020 (Objections) IA/1/2020 IA/2/2020		Roopa S Vs K H Krishnamma	A T Veerananarayan
24	O.S. 724/2020 (FIRST HEARING) IA/1/2020		Rangaswamaiah Vs Dayana Chtristy	B G Satish
Cases listed below are adjourned due to Covid 19				
25	O.S. 139/2011 (summons to defendent) IA/1/2011	15-02-2021	GANGAMMA WO LATE NARASIMAMURTHY. AND ANOTHER. Vs SHIVANNA SO NANJAPPA. AND OTHERS.	RAJ LAW ASSOCIATES
26	O.S. 857/2011 (cross of pw)	15-02-2021	Susheela Vs Jayamma	BSY
27	O.S. 501/2012 (EVIDENCE)	15-02-2021	Ssr. Adidevananda Swamiji Alias Veerabadhra Swamiji Vs Smt. Nandashree Reddy WO Naresh reddy.	S.N.Ananda

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28	O.S. 833/2012 (For amendment) IA/1/2012	15-02-2021	Smt. Bylahanumakka Vs Hanumantharayi	Sadashivaiah
29	Civil Misc 30/2012 (HEARING)	15-02-2021	C.N. Ambikamma Vs T.R.Sridhar	K.C.Rajanna
30	Civil Misc 18/2013 (STEPS)	15-02-2021	G.S. Jayadevappa Vs Shameen Taj	H.C. Kumarsway
31	O.S. 805/2013 (EVIDENCE) IA/1/2013	15-02-2021	Naganna Vs Siddamma	B. Eraiah
32	O.S. 840/2013 (HEARING) IA/1/2013	15-02-2021	Siddesha Vs Gangadharaiah	G.Venkatesha
33	O.S. 886/2013 (EVIDENCE) IA/1/2013	15-02-2021	Lakshminarasamma Vs M.N.Narasimhamurthy	Hemasudha Reddy
34	O.S. 1097/2013 (Objections) IA/1/2013 IA/2/2013	15-02-2021	T.Mohammed Yousuff Vs Karnataka state Bank of wakfs	E.Hanumantharayappa
35	EX 12/2014 (Objections)	15-02-2021	Veeranagabasappa Vs Suvarnamma	M.B.Chethan Kumar
36	O.S. 220/2015 (STEPS) IA/1/2015 IA/2/2015	15-02-2021	Mohsin Taj Vs Nasira Ulla Khan	B.J.Mahaveer

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1	C.C. 1171/2008 (warrant to accused)		Sacred Heart credit Co- operative society, Horapet, Tumkur by its Manager Vs Firoz Ulla beig	TRY
2	C.C. 1636/2013 (warrant to accused)		Excise Police Vs Naukunaiah	A.P.P.
3	C.C. 3154/2013 (warrant to accused)		MS. Shriram Transport Finance Co., Ltd., Vs Mohammed Athaulla	J.B. Sannamarappa
4	C.C. 1680/2014 (JUDGMENTS)		Kora Police Station Vs Ahmad sab alias Abdulameer	
5	C.C. 3383/2014 (NOTICE TO SURETY)		Shriram transporation financeco LTD Vs Manjunatha	
6	C.C. 3815/2014 (warrant to accused)		Ms Sriram Transport Finance company limited Vs Syad Jaar	
7	C.C. 4285/2014 (JUDGMENTS)		Jayalakshmi Vs Geetha	
8	C.C. 4668/2014 (SUMMONS)		Traffic Police Vs Ramu	
9	C.C. 2189/2015 (FOR PLEA)		Traffic Police Vs Chethan	
10	C.C. 2671/2015 (APPEARANCE OF ACCUSED)		Tumkur Pattana Sahakara Bank Niyamitha Vs S.Shivalingiah	
11	C.C. 6508/2015 (FOR PLEA)		Kamamma Vs Someshwara	K.P.Manju Prakash
12	C.C. 6724/2015 (FOR PLEA)		Traffic police Vs Harish. K.R,	

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13	C.C. 3597/2017 (FRAMING OF CHARGE OR PLEA)		Kora Ps Vs Ravish	
14	C.C. 3601/2017 (FRAMING OF CHARGE OR PLEA)		Kora PS Vs Shabber Pasha	
15	CrI.Misc. 392/2020 (SUMMONS)		Abdul Gani Vs Deputy Tahsildar	Dawood Khan S J
16	CrI.Misc. 393/2020 (SUMMONS)		Mohamad Ghouse Vs Deputy Tahsildar	Dawood Khan S J
17	CrI.Misc. 394/2020 (SUMMONS)		Abdul Rasheed Vs Deputy Tahsildar	Dawood Khan S J
18	CrI.Misc. 395/2020 (SUMMONS)		Noor Ayisha Vs Deputy Tahsildar	Dawood Khan S J
19	CrI.Misc. 396/2020 (SUMMONS)		Mohammed Siddiq Vs Deputy Tahsildar	Dawood Khan S J
20	CrI.Misc. 397/2020 (SUMMONS)		Alla Bakash Vs Deputy Tahsildar	Dawood Khan S J
21	CrI.Misc. 398/2020 (SUMMONS)		Mohammed Iqbal Vs Deputy Tahsildar	Dawood Khan S J
22	P.C.R. 481/2020 (ORDERS)		R S Guruprasad Vs Renukaradhya	B A Rangaraju
23	CrI.Misc. 629/2020 (FIRST HEARING)		Byrappa Vs The Deputy Tahasildar	D Krishnappa
24	CrI.Misc. 630/2020 (FIRST HEARING)		Byrappa Vs The Deputy Tahasildar	D Krishnappa
25	CrI.Misc. 631/2020 (FIRST HEARING)		Byrappa Vs The Deputy Tahasildar	D Krishnappa
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26	C.C. 52/2007 (For Classification)		Raghavendra Investments Regd. Vs B.R. Devaraju	MSC MM

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27	C.C. 80/2008 (ARGUMENTS)		Traffic Police Statiion Vs Fakruddin	A P P T N N
28	C.C. 2065/2008 (HEARING)		Rajkumar Vs T.H. Manjunatha	TNN DMR
29	C.C. 518/2009 (HEARING)		N.F.Amarad Vs Shivakumaranaika	G N K S J
30	C.C. 786/2012 (ARGUMENTS)		Traffic police Vs Ramesh	A P P SK
31	C.C. 1173/2013 (EVIDENCE)		Kora Police Vs Ranganatha	
32	C.C. 4096/2013 (EVIDENCE)		Shankara Naranayan Vs Imthiyaz Ahamed	Sridhara babu N.
33	C.C. 4451/2013 (EVIDENCE)		Kora Police Vs Devaraju	APP
34	C.C. 4453/2013 (EVIDENCE)		Kora Police Vs Dinesh.A.G	APP
35	C.C. 4669/2014 (EVIDENCE)		Traffic Police Vs Shivanna.K.G	
36	C.C. 4671/2014 (EVIDENCE)		Traffic Police Vs Mallesha	
37	C.C. 5785/2014 (EVIDENCE)		Traffic Police Vs Babujan	
38	C.C. 716/2015 (EVIDENCE)		Shahid pasha Vs Iqbal Ahamed Shariff	
39	C.C. 853/2015 (EVIDENCE)		Town PS Vs A-2 Shivakumar. T.S	
40	C.C. 954/2015 (EVIDENCE)		Kora PS Vs Narasimha Murthy	
41	C.C. 1166/2015 (EVIDENCE)		Kora PS Vs Narasimhamurthy	

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42	C.C. 1301/2015 (EVIDENCE)		traffic west police Vs Rajanna	
43	C.C. 2336/2015 (EVIDENCE)		Traffic east PS Vs Muralidhar	
44	C.C. 3891/2016 (EVIDENCE)		R.Prasad Babu Vs Ananda Kumar	
45	C.C. 4101/2016 (EVIDENCE)		kora Police Vs Shridhara	
46	C.C. 6473/2016 (ARGUMENTS)		S.Sreenivas Vs Shekar.H.N.	R.Premkumar
47	C.C. 4826/2017 (EVIDENCE)		Kora Ps Vs Siddesha	
48	C.C. 1579/2018 (HEARING)		S.P.Chethan Kumar Vs Girijamma	D.Gundanna
Cases listed below are adjourned due to Covid 19				
49	C.C. 2010/2015 (NOTICE TO SURETY)	26-02-2021 (02.45 PM to 05.45PM)	Kora PS Vs Narasappa	
50	C.C. 1940/2014 (EVIDENCE)	26-02-2021 (11.00 AM to 02.00PM)	Excizse police Vs Narsamma	
51	C.C. 4707/2014 (EVIDENCE)	26-02-2021 (11.00 AM to 02.00PM)	Kora Police Station Vs H.L.Manjaiah	
52	C.C. 3297/2014 (EVIDENCE)	26-02-2021 (11.00 AM to 02.00PM)	Excise police Vs Gurusiddappa	
53	C.C. 5555/2014 (EVIDENCE)	26-02-2021 (11.00 AM to 02.00PM)	Kora Police Station Vs Shivakumar	
54	C.C. 5077/2015 (warrant to accused)	26-02-2021 (11.00 AM to 02.00PM)	Vijaya Kumari Vs Chandrakanth Bellary	M.S.Harish Babu
55	C.C. 6865/2015 (For Classification)	26-02-2021 (11.00 AM to 02.00PM)	Town Police Vs Jakeer	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
56	C.C. 6920/2015 (EVIDENCE)	01-03-2021 (11.00 AM to 02.00PM)	Kora police Vs Narasimhamurthy@Murthy	
57	C.C. 195/2016 (EVIDENCE)	01-03-2021 (11.00 AM to 02.00PM)	Kora Police Vs Thimmappa	
58	C.C. 226/2016 (FOR CHARGE)	01-03-2021 (11.00 AM to 02.00PM)	Kora Police Vs Shivalingaiah	
59	C.C. 983/2016 (EVIDENCE)	01-03-2021 (11.00 AM to 02.00PM)	Tumakuru Town PS Vs Manjunath	
60	C.C. 984/2016 (EVIDENCE)	01-03-2021 (11.00 AM to 02.00PM)	Town Police Vs Krishna Murthy	
61	C.C. 996/2016 (FRAMING OF CHARGE OR PLEA)	01-03-2021 (11.00 AM to 02.00PM)	Town Police Vs Krishnakumar	
62	C.C. 1281/2016 (EVIDENCE)	01-03-2021 (11.00 AM to 02.00PM)	Kora Police Station Vs Amith Kamathagi	
63	C.C. 5167/2016 (EVIDENCE)	01-03-2021 (11.00 AM to 02.00PM)	Traffic police Vs Mithun. T.C.	
64	C.C. 24/2018 (APPEARANCE OF ACCUSED)	01-03-2021 (11.00 AM to 02.00PM)	Kora Police Station Vs Dhananjaya	
65	C.C. 4007/2020 (summons to accused)	02-03-2021 (11.00 AM to 02.00PM)	Kora Police Station Vs Naveen L	APP
66	P.C.R. 513/2020 (EVIDENCE)	02-03-2021 (11.00 AM to 02.00PM)	Surendranath Vs Govindaraju B V	M S Harish Babu
67	P.C.R. 514/2020 (FIRST HEARING)	02-03-2021 (11.00 AM to 02.00PM)	Latha B R Vs Siddesh M	C G Lakshmisha
68	P.C.R. 515/2020 (EVIDENCE)	02-03-2021 (11.00 AM to 02.00PM)	Praveen S Vs Raghu H S	P L Shivaraj kumar

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	FDP 3/2007 (Issue Reminder)		Radhamani Vs GANGAMMA	NAM TH
2	FDP 14/2008 (STEPS)		T.S.Gangadharaiah Vs T.S.Bhagya	K.Shsivananjappa
3	O.S. 638/2010 (For Classification)		Syed Mansoor Ahmed Vs Manju	Azam shareef
4	EX 121/2019 (STEPS)		Amar T.R Vs Rangaraju K alias Raju	M.B. Chethan Kumar
5	O.S. 725/2020 (FIRST HEARING) IA/1/2020		Muniyappa Vs Jayamma	N Mohammed Akbar
<u>11.00 AM to 02.00PM</u>				
6	O.S. 69/1990 (NOTICE)		Honnappa Vs Annapoornamma	
7	EX 23/2005 (NOTICE)		G.S.Rajeswaraiah Vs Chandramouleswara.S.M	H.M.Nagabhushan E.Hanumantharayappa
8	EX 147/2006 (HEARING)		Ganganna Vs Mayamma Dead by Lrs	KCR
9	EX 25/2008 (FURTHER ARGUMENTS)		State Bank of INdia Vs Shivanna	H.Rajanna
10	O.S. 1061/2008 (EVIDENCE)		K.G.Ramesh Vs M.N.Gangadhara setty	G S Narayan
11	O.S. 525/2010 (DEFENCE EVIDENCE)		Gowramma Vs Rangappa	H J PRAKASH
12	O.S. 729/2010 (FURTHER ARGUMENTS)		Lakshamma Vs Mayamma	Krishnamurthy M
13	O.S. 844/2012 (FURTHER ARGUMENTS) IA/1/2012		Smt. D.Jayalakshamma Vs Sri Siddaramaiah	Sridhara Babu.N.
14	O.S. 905/2012 (FURTHER ARGUMENTS) IA/1/2012		O.Venkatesh Vs G.K.Kumbinarasaiah	J.M.Muralikrishna

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	O.S. 1232/2012 (FURTHER ARGUMENTS) IA/1/2012		Parashurama nayak so late KP Doddelaiah Vs Dadumiyasab so Shaik dawood sab	BGS
16	O.S. 915/2019 (HEARING) IA/1/2019 IA/2/2019		Krishnegowda Vs Siddaramegowda	G.K. Srinivasa
17	O.S. 631/2020 (Objections) IA/1/2020		Mangala Gowri N Vs Gowramma	Ramesh
Cases listed below are adjourned due to Covid 19				
18	O.S. 1359/2011 (EVIDENCE)	26-02-2021 (11.00 AM to 02.00PM)	Hanumaiah Vs K.S.Channigaramaiah	M Sudhindra kumar NMA
19	O.S. 1564/2011 (EVIDENCE)	26-02-2021 (11.00 AM to 02.00PM)	Mohammed Azeem Vs Mohammed Dastagir	M.A. K.S.J.
20	O.S. 632/2012 (HEARING)	26-02-2021 (11.00 AM to 02.00PM)	Akthar Unnisa Vs Syed Imam	E.Hanumantharayappa
21	O.S. 926/2012 (EVIDENCE) IA/1/2012	26-02-2021 (11.00 AM to 02.00PM)	Padma WO Krishnappa Vs Smt. Huchamma WO late Basavaiah	H.Nagaraju
22	O.S. 989/2012 (EVIDENCE) IA/1/2012	26-02-2021 (11.00 AM to 02.00PM)	Guruchannabasappa SO late Mallikarjunaiah Vs B.R Manjual WO late T M Siddalingamurthy	K.Rajashekar
23	O.S. 1192/2012 (EVIDENCE)	26-02-2021 (11.00 AM to 02.00PM)	Nagarathna Vs Sharadamma	H.Maruthiprasad
24	O.S. 501/2015 (HEARING) IA/1/2015	26-02-2021 (11.00 AM to 02.00PM)	Kaveramma Vs D.Gangaiah	K.S.Joganath
25	O.S. 626/2015 (Objections) IA/1/2015	26-02-2021 (11.00 AM to 02.00PM)	Dharamaiah Vs Rangadhamaih	M.Narayan
26	O.S. 217/2017 (HEARING)	26-02-2021 (11.00 AM to 02.00PM)	Asmathunnissa Vs Mahaboob	Azeem Sharif
27	O.S. 753/2018 (FURTHER ARGUMENTS) IA/1/2018	26-02-2021 (11.00 AM to 02.00PM)	Kempamma Vs Sakamma	R.Nagesh Rao Gaikwad

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
28	O.S. 386/2020 (summons to defendent) IA/1/2020	26-02-2021 (11.00 AM to 02.00PM)	Gangamma Vs Santhosh kumar H S	T V Krishnamurthy

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	C.C. 3642/2000 (For Classification)		Thilak Park P.S. Vs Thimmegowda	APP MSC
2	C.C. 3125/2011 (STEPS)		Rukminiyamma Vs Parvathamma	A M
3	C.C. 1573/2012 (SUMMONS)		Thilak Park Police Station Vs Padma	A.P.P.
4	C.C. 3477/2012 (Objections)		Thilak Park Police Station Vs Lakshamma	
5	C.C. 5387/2013 (SUMMONS)		Thilak Park P.S. Vs Shama @ Mohammed Shamaddin	
6	C.C. 1396/2014 (Cross of P.W)		Tilakparkpolice Vs Bhargav	
7	C.C. 1532/2014 (summons to witness)		Tilak Park Police Station Vs N.P.Harishkumar	
8	C.C. 1535/2014 (warrant to accused)		Tilak Park P.S. Vs Fayaz	
9	C.C. 1824/2014 (warrant to accused)		TPPS Vs Krishna	
10	C.C. 3211/2014 (warrant to accused)		Tilakpark Police Station Vs Chandrashekara	
11	C.C. 2185/2014 (warrant to accused)		Tilakpark P.S. Vs MT Nagaraju	
12	C.C. 5021/2014 (summons to witness)		Thilak Park P.S. Vs Imraan	APP
13	C.C. 6593/2014 (warrant to accused)		Thilak Park Police Station Vs Noushad pasha	
14	C.C. 6256/2015 (For amendment)		Abdul Gafur Baig Vs Sayeeda	Ravi Shankar
15	C.C. 765/2016 (N.B.W to C.W)		Thilak Park Police Station Vs Siddaramaiah	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	P.C.R. 168/2018 (SWORN STATEMENT)		Manjunatha.B.R. Vs Lokesh.D.	Ravindra
17	C.C. 5949/2018 (summons to accused)		Fidose Ahamed.C.A. Vs Rashmi.P.	Shivakumaraswmy.S.N.
18	C.C. 4493/2019 (warrant to accused)		B.N. Nandakumar Vs Vanajakshamma	H.G. Vasu
19	CrI.Misc. 251/2020 (FIRST HEARING)		Shamshad Unnisa Vs The Commissioner	Inayath Ulla Khan
20	CrI.Misc. 260/2020 (HEARING)		Abdul Sabur Vs The Registrar of Births and Deaths	Dawood Khan S J

Cases listed below are adjourned due to Covid 19

21	C.C. 2508/2016 (BODY WARRANT)	06-01-2021 (02.45 PM to 05.45PM)	Thilak park police station Vs Abdul Azez	
22	C.C. 2625/2019 (warrant to accused)	06-01-2021 (02.45 PM to 05.45PM)	Vilas Shankara Choudary Vs Devaraju	Dhananjaya.N.R.
23	C.C. 153/2007 (Await Report)	06-01-2021	Thilak Park P.S. Vs Anjaneya Hanumanthappa Pavar	APP
24	C.C. 1021/2008 (NOTICE)	06-01-2021	Thilak Park P.S. Vs Pankaja.M.	APP HVM
25	C.C. 1842/2008 (warrant to accused)	06-01-2021	Thilak Park Police Vs H.Govindaswamy	APP
26	C.C. 3180/2013 (summons to witness)	06-01-2021	Thilak Park Police Vs Deepak. J.	A.P.P.
27	C.C. 3323/2013 (warrant to accused)	06-01-2021	H.A. Hanumanthaiah CRPF Vs C. Kaveraiah	Ravi. N.R.
28	CrI.Misc. 1190/2013 (Await Report)	06-01-2021	By Court Vs Kempaiah	
29	C.C. 282/2014 (warrant to accused)	06-01-2021	Thilak Park Police Vs Srinivas @ Kumara	
30	C.C. 93/2014 (warrant to accused)	06-01-2021	Sriram Chits Pvt., Ltd., Vs Hanumanthakumar	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
31	C.C. 652/2014 (EVIDENCE)	06-01-2021	Tilkar part police station Vs T.H Anandaramu	
32	C.C. 2422/2014 (warrant to accused)	06-01-2021	Tilakpark Police Station Vs Shabeerali alias Sujath ali alias Shivakumar	
33	C.C. 474/2016 (FOR CHARGE)	06-01-2021	Thilak park police Vs Puneeth Raj. T.N.	
34	C.C. 4214/2016 (warrant to accused)	06-01-2021	Syed Aslam Pasha Vs Srinivasa Rao	
35	C.C. 4736/2017 (warrant to accused)	06-01-2021	Insecticide Inspector cum Assistant Directol of Agriculture , Tumakuru Vs Vikas jain	
36	C.C. 4544/2018 (STEPS)	06-01-2021	T.G.Srinivasa Vs T.G.Srinivasa	Narayana.L
37	CrI.Misc. 761/2018 (STEPS)	06-01-2021	Assistant Commissioner of Commercial Taxes, Vs Fathima-Bi	ACCT
38	C.C. 4780/2019 (summons to accused)	06-01-2021	MS Shriram Chits Karnataka Pvt.Ltd. Vs Ranganathappa	B.G.G
39	C.C. 6237/2019 (warrant to accused)	06-01-2021	Thilak Park Police Station Vs Thabrez	Thilakpark P.S
40	P.C.R. 750/2019 (SWORN STATEMENT)	06-01-2021	Jagadish Vs Ramesh	Bendre Kumar T
41	P.C.R. 14/2020 (SWORN STATEMENT)	06-01-2021	Samiulla Khan Vs Iqbal Ahmed	G. Sajjad Ahamed
42	CrI.Misc. 197/2020 (APPEARANCE OF PARTY)	06-01-2021	Ramachandraiah Vs Deputy Thasildar	G K Srinivasa

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11.00 AM to 02.00PM</u>				
1	O.S. 520/2018 (For Compliance of Section 89 of C.P.C) IA/1/2018		Prasannakumar.S. Vs The Manager	Dhananjaya.T.M.
2	O.S. 508/2019 (For Compliance of Section 89 of C.P.C) IA/1/2019		Srinivasa. R Vs Giriyappa	Raghavendra Y
3	O.S. 939/2012 (cross of pw) IA/1/2012		Gangarathnamma Vs Rangaswamaiah	G.B.Ravishankar
4	O.S. 309/2013 (Cross of P.W) IA/1/2013		Thimmaiah Vs Kalaiah	Ramesh
5	O.S. 786/2013 (Objections) IA/1/2013		Shivananjappa Vs Pandurangaiah	Shivabasappa
6	O.S. 824/2013 (EVIDENCE) IA/1/2013		Siddananiaiah @ Papaiah Vs N. Narasimhamurthy	K.S.Jagannath
7	O.S. 29/2014 (HEARING) IA/1/2014		Smt. Gangamma Vs Eranna	Puroshtham.M.
8	O.S. 127/2014 (EVIDENCE) IA/1/2014		Rajanna Vs Nalina	Shivabasappa
9	O.S. 402/2014 (For Classification) IA/1/2014		Narasamma Vs Lakshmiddevamma @ Mariyamma	G.B.Ravishankar.
10	O.S. 143/2015 (Cross of P.W) IA/1/2015		Syed Habib Vs Asif Khan	B.N.Puttanarasareddy
11	O.S. 217/2016 (HEARING) IA/1/2016 IA/2/2016		Yashawanth Kumar. B.R. Vs Ranganatha. S	B.C.Shivakumar
12	O.S. 237/2016 (EVIDENCE) IA/1/2016		Shivanna Vs Nagaraju	Harish Babu
13	O.S. 257/2016 (EVIDENCE) IA/1/2016 IA/2/2016		Rajamma Vs Ganganna	K.N.Kumaraswamy
14	O.S. 666/2016 (Cross of P.W) IA/1/2016		Geetha Vs Kambegowda	S.R.Prasanna Kumar

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	O.S. 880/2016 (NOTICE) IA/1/2016 IA/2/2016		Nanjegowda Vs Eshwaraiah	T.G.Devaraju
16	O.S. 580/2019 (Objections) IA/1/2019		B.G.Ravikumar Vs Mahesh Kumar	B.G.Ananntha murthy
17	O.S. 858/2019 (EVIDENCE) IA/1/2019 IA/2/2019		Rangaiah Vs The Tahasildar	K. Borappa
18	O.S. 563/2020 (FIRST HEARING) IA/1/2020 IA/2/2020		Gurupreeth S Vs The Commissioner	H B Gurukiran
19	O.S. 662/2020 (summons to defendent) IA/1/2020		Siddaraju Vs Gangaraju A C	D Nagaraju
20	O.S. 705/2020 (FIRST HEARING) IA/1/2020		Rathnamma Vs Rathnamma	D A Rajesha Gupta
Cases listed below are adjourned due to Covid 19				
21	O.S. 478/2017 (summons to defendent)	05-01-2021 (11.00 AM to 02.00PM)	Vaishnavi.D.Chavan Vs The Secretary	R.Nagesh Rao Gayakwad
22	O.S. 753/2019 (SUMMONS)	05-01-2021 (11.00 AM to 02.00PM)	C.N. Narasaiah alias G.N. Narasaiah Vs Radha	H.G. Narasaraju
23	O.S. 294/2018 (For Compliance of Section 89 of C.P.C) IA/1/2018	05-01-2021	Sumithramma Vs Dakshayeni	
24	EX 50/2013 (Balance)	05-01-2021	K.P.Rathna Vs H.Nagaraju	H.V.Ranganatha Reddy
25	O.S. 1166/2013 (STEPS)	05-01-2021	Shabeer Ahamed Vs Beebijan	A.T.Veeranarayana
26	O.S. 529/2014 (EVIDENCE) IA/1/2014 IA/2/2014	05-01-2021	kempakka Vs Gangaiah	K.N.Kumaraswamy
27	O.S. 575/2014 (EVIDENCE) IA/1/2014	05-01-2021	Mayanna Gowda M.G Vs Mayamma	K.H.Harikumar
28	O.S. 712/2014 (EVIDENCE) IA/1/2014	05-01-2021	Revanna Vs Sampathkumar	H.M.Ananthakumaraiah

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
29	O.S. 765/2014 (Cross of P.W)	05-01-2021	Asha Vs T.S.Mahesh Chandra	R.Nagesh Rao Gaikwad
30	EX 58/2014 (STEPS)	05-01-2021	K.N.Madhu Vs Lohithaswa.N.B.	D. Prabhakar
31	O.S. 91/2015 (For amendment) IA/1/2015	05-01-2021	Revanasiddaih Vs Chikkasiddaiah	S.Ramesha
32	Civil Misc 7/2015 (STEPS)	05-01-2021	Smt.Lakshamma Vs Smt.Narasamma	B.C.Shivakumar
33	O.S. 587/2015 (Objections) IA/1/2015 IA/2/2015	05-01-2021	Noor Zareena Banu Vs Sadiya Afrin Taj	Mohamed Ahmed
34	O.S. 1118/2015 (EVIDENCE) IA/1/2015 IA/2/2015	05-01-2021	M.Kempegowda Vs Krishnappa	N.Basavaraj
35	O.S. 232/2016 (EVIDENCE) IA/1/2016 IA/2/2016	05-01-2021	Apolin tower Vs The Commissioner	k.Borappa
36	O.S. 444/2020 (summons to defendent)	05-01-2021	Canara Bank Vs Gangaraju M N	Mohamed Afroze Ahamed
37	O.S. 541/2020 (HEARING) IA/1/2020	05-01-2021	Sakamma Vs Narayanaswamy	Nagesh B H
38	O.S. 618/2020 (FIRST HEARING) IA/1/2020	05-01-2021	Krishnappa Vs Chikkagangaiah M C	M S Harish Babu

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	C.C. 658/2014 (summons to witness)		Hebbur Police Vs Krishna @ Krishnamurthy	
2	C.C. 659/2014 (warrant to accused)		Hebbur Police Vs Yogaraj @ Yogananda	
3	C.C. 3084/2015 (NOTICE)		Hebbur Police Station Vs Suresh	
4	C.C. 3497/2015 (warrant to accused)		Hebbur police Vs Lokesha Bahat	
5	C.C. 5883/2015 (warrant to accused)		Manjunatha.K. Vs Chand Pasha.M.	Siddappa.K.
6	C.C. 6011/2015 (warrant to accused)		Hebbur Police Vs Jagadish Chowdhari	
7	C.C. 2322/2016 (warrant to accused)		Hebbur Police Vs Ranganathaiah	
8	C.C. 2323/2016 (summons to witness)		Hebbur Police Vs Jagadeesha	
9	C.C. 2399/2016 (summons to witness)		Hebbur Police Station Vs Krishnappa.A.M	
10	C.C. 2757/2016 (warrant to accused)		Hebbur Police Vs Munavar Pasha alias Munavarapasha	
11	C.C. 2923/2016 (warrant to accused)		Jayanagara Vs Jeevan K.S	
12	C.C. 4300/2017 (summons to witness)		Hebbur PS Vs Rajanna	
13	C.C. 5114/2017 (FOR CHARGE)		Hebbur Police Vs Nagaraju and Others	
14	C.C. 4054/2018 (HEARING)		Hebbur Police Station Vs Harish HR	Hebbur PS

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	CrI.Misc. 148/2020 (ORDERS)		Giddegowda Vs The Deputy Thasildar	C P Krishnappa
16	CrI.Misc. 205/2020 (EVIDENCE)		Taj Unnisa Vs The Deputy Tahsildar	L G Venkateshaiah
17	CrI.Misc. 265/2020 (ORDERS)		Mohammed Iqbal Ahamed Vs The Deputy Tahasildar	J.S. Prakash
18	CrI.Misc. 266/2020 (ORDERS)		Mohammed Iqbal Ahamed Vs The Deputy Tahasildar	J.S. Prakash
19	CrI.Misc. 291/2020 (ORDERS)		C Papegowda Vs Deputy Thasildar	L Navayand
20	C.C. 2171/2020 (summons to accused)		Jayanagara Police Station Vs Suresh	APP
21	C.C. 4015/2020 (Objections)		Jayanagara Police Station Vs Rakesha M	APP
22	CrI.Misc. 632/2020 (FIRST HEARING)		Purushothama Vs The Registrar	Gururaja T N

Cases listed below are adjourned due to Covid 19

23	C.C. 748/2017 (FOR CHARGE)	25-02-2021	Jayanagara Police Vs Lakshmamma	
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11.00 AM to 02.00PM</u>				
1	O.S. 35/1999 (NOTICE)		Abdul Rehaman Kutty Vs C.S. Erachar	JMM GSN
2	O.S. 369/2004 (Await Report)		D.C. Bettaswamaiah Vs Jayamma	HV BNR
3	O.S. 627/2007 (cross of pw)		Siddagangama Vs Susheelamma	B.S.Y. K.S.S.
4	O.S. 255/2008 (EVIDENCE)		K.L.Ugregowda Vs Shobhe Nagaraj	KSV BGH
5	O.S. 592/2008 (NOTICE)		Pushpa Vs Kempamma	GM TNS
6	O.S. 879/2008 (HEARING)		Lakshminarasamma Vs Govindappa	K.S.Basavarajaiah B.C.Shivakumar
7	O.S. 243/2009 (Cross of P.W)		1. Smt. Sheshamma Vs Aswathaiah	
8	O.S. 213/2015 (EVIDENCE) IA/1/2015 IA/2/2015		C.S.Ranjan Vs Kempamma	K.P.Manjuprakash
9	O.S. 443/2015 (For amendment) IA/1/2015		Mohammed Ghouse Vs Shafiq	Inayathulla Khan
10	O.S. 189/2016 (EVIDENCE) IA/1/2016 IA/2/2016		Jyothi Lakshmi.B. Vs Sanjeevamurthy.A.H.	S.R.Venugopal
11	O.S. 847/2019 (EVIDENCE)		K.R. Jayamma Vs The Chief Secretary	G.K. Ranganatha
12	O.S. 19/2020 (Written statement and objection) IA/1/2020 IA/3/2020 IA/2/2020		Siddalingamma Vs Executive Engineer	R. Basavaraju
13	O.S. 27/2020 (summons to defendent) IA/1/2020		Famous Foam and Mattress Pvt Ltd Vs Foam Products Polyurethane	T. H. Manjunath

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	O.S. 36/2020 (EVIDENCE) IA/1/2020 IA/3/2020 IA/2/2020		Umesh Vs Panchayath Development Officer	Raghavendra Y
15	O.S. 46/2020 (HEARING) IA/1/2020 IA/2/2020		Rajaram. J Vs Vaseemulla Khan	Murali Krishna
16	O.S. 321/2020 (FIRST HEARING)		Shamala Kumari Vs Susheela Satya Savithri	K H Hari Kumar
17	EX 42/2020 (NOTICE)		P R Gopala Krishnamurthy Vs Venkatachalaiah	G Nagaraj
18	O.S. 612/2020 (FIRST HEARING) IA/1/2020		Shivalingaiah Vs Srinivasa	Raghavendra Y
19	O.S. 626/2020 (Objections) IA/1/2020 IA/2/2020 IA/3/2020		Rajanna Vs Nagaraju	Bendre Kumar T
20	O.S. 649/2020 (FIRST HEARING) IA/1/2020		Narasimhaswamy Vs Saraswathamma	Ranganathreddy H V
Cases listed below are adjourned due to Covid 19				
21	O.S. 569/2009 (For amendment)	11-01-2021	Lakshamma Vs Rangadhamaiah	
22	O.S. 87/2010 (NOTICE)	11-01-2021	G. Anilkumar Vs Rangaswamy	N.B. B.K.
23	O.S. 257/2010 (summons to defendent)	11-01-2021	M N Nagaraju Vs M N Krishnappa	N B
24	O.S. 1067/2010 (HEARING)	11-01-2021	Chikkathayamma Vs M.C. Kantharaju	
25	O.S. 765/2011 (Cross of P.W)	11-01-2021	T.Venkatappa Vs Nanjamma WO Doddashanaiah	
26	O.S. 285/2013 (HEARING)	11-01-2021	Shreshtadri Vidya Samsthe Vs Swaroop Eduation Society	T.S. Krishna shastry
27	O.S. 134/2015 (cross of pw) IA/1/2015	11-01-2021	Ramesh Rao Savanth Vs Kariyappa	Inayathulla Khan

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
28	EX 22/2015 (NULL)	11-01-2021	N.Krishnamurthy Vs Narasimhamurthy	Siddappa K.
29	O.S. 592/2015 (Objections) IA/2/2015 IA/1/2015 IA/3/2015	11-01-2021	Nataraja Vs The Commissioner	E.Hanumantharayappa
30	O.S. 26/2016 (EVIDENCE) IA/1/2016	11-01-2021	K.B.Hanumantharayappa Vs G.Narasimharaju	T.K.Jayaram
31	O.S. 184/2016 (EVIDENCE)	12-01-2021	Hanumantharayappa Vs Nanjamma	T.M.Veerasha
32	O.S. 288/2016 (STEPS) IA/1/2016	12-01-2021	Eramma Vs Surya Prakash	P.Shivananjappa
33	O.S. 304/2016 (EVIDENCE)	12-01-2021	Badrakamma Vs Thimmaiah	K.Basavaraju
34	O.S. 308/2016 (EVIDENCE) IA/1/2016	12-01-2021	Lakshamma Vs Puttaiah	T.M.Shankar
35	O.S. 335/2016 (EVIDENCE) IA/1/2016	12-01-2021	Chikke Gowda Vs Thope gowda	NMA
36	O.S. 350/2016 (EVIDENCE) IA/1/2016 IA/2/2016	12-01-2021	M.Hanumantharayappa Vs B.M.Puttashamaiah	T.Govindaraja
37	O.S. 354/2016 (HEARING) IA/1/2016	12-01-2021	T.Rajalakshmi Vs The Commissioner	R.Nagesh Rao Gaikwad
38	O.S. 939/2016 (HEARING) IA/1/2016 IA/2/2016	12-01-2021	Manjunatha Vs Krishnappa alias Krishnamurthy	sujeeth Kumar
39	O.S. 322/2017 (EVIDENCE) IA/1/2017	12-01-2021	N.Ramakrishnaiah Vs Narasamma alias Bhojamma	E.Hanumantharayappa
40	O.S. 406/2017 (EVIDENCE) IA/1/2017	12-01-2021	State Bank of India Vs Saraswathi	G.Sathyanaaray Reddy
41	O.S. 473/2017 (EVIDENCE) IA/1/2017	13-01-2021	Saroja Vs Shivakumar	S.Mukunda

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
42	O.S. 605/2017 (cross of pw) IA/1/2017 IA/2/2017	13-01-2021	Thammaiah Vs Narasimhamurthy	Basavaraju.P.R.
43	O.S. 343/2018 (EVIDENCE)	13-01-2021	B.S.Siddagangaiah Vs Doddaiah	G.B Ravishankar
44	O.S. 341/2019 (AWAIT SUMMONS AND NOTICE)	13-01-2021	Canara Bank Vs Zameer Pasha	Venugopal S.R.
45	O.S. 360/2019 (HEARING) IA/1/2019	13-01-2021	Vishwanatha Vs S.N. Rajanna	Thippeswamy K.H.
46	EX 83/2019 (NOTICE)	13-01-2021	Canara Bank Vs Raghunatha T.R	Mohammed Afroze Ahamed
47	O.S. 460/2019 (STEPS)	13-01-2021	Karnataka Bank Ltd. Vs M/S Dhruvan Enterprises	Mohammed Afroze Ahamed
48	O.S. 493/2019 (summons to defendent)	13-01-2021	Canara Bank Vs Javeed Beig	S.R. Venugopal
49	O.S. 499/2019 (HEARING) IA/1/2019	13-01-2021	Jayamma Vs Ramalingamma	H. Raghu Kumar
50	EX 94/2019 (NOTICE)	13-01-2021	M/s. Shriram Chits (K) Pvt Ltd. Vs Ansar Pasha. S	B.G. Gowri Shankar
51	O.S. 591/2019 (Objections) IA/3/2019 IA/1/2019 IA/2/2019	14-01-2021	R.Shoba Vs Ramadevi.C	H.S.Ranganna
52	O.S. 669/2019 (STEPS)	14-01-2021	Canara Bank Vs Thimmanna	Jagadeeshappa
53	O.S. 783/2019 (summons to defendent) IA/1/2019	14-01-2021	Kempamma Vs Ganganna alias Gangaiah	K.T.S.S.C.K
54	O.S. 821/2019 (Written statement and objection)	14-01-2021	Nagaraja Rao Vs Sriramappa	K.S. Jagannatha
55	O.S. 889/2019 (Written statement and objection)	14-01-2021	M. Gangaiah Vs Gangamma	M. Shivaraja
56	O.S. 895/2019 (STEPS) IA/1/2019 IA/2/2019	14-01-2021	B.R. Srinivasa Rao Vs Allasubbareddy	H.B. Gurukiran

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
57	O.S. 77/2020 (summons to defendent)	14-01-2021	Siddagangamma Vs Gangadharaiah	L.Narayana
58	O.S. 84/2020 (summons to defendent) IA/1/2020 IA/2/2020	14-01-2021	Yatheesh Vs Lakshmaiah	Thimmaiah. M
59	O.S. 161/2020 (SUMMONS) IA/1/2020	14-01-2021	M/S Sree Mahalakshmi Trades Vs Nagesh C	B A Gururaja
60	O.S. 168/2020 (summons to defendent)	14-01-2021	Canara Bank, A Banking Company Vs Chandraiah	Jagadeeshappa
61	O.S. 361/2020 (NOTICE) IA/1/2020	14-01-2021	Narasappa Vs Anjanappa	S Shankar
62	O.S. 410/2020 (summons to defendent) IA/1/2020	14-01-2021	Shanthakumar Vs Milk producer Co-Operative society Ltd	B V Bojaiah
63	O.S. 452/2020 (summons to defendent) IA/1/2020	14-01-2021	Dhanajeyaa Gowda V Vs Vijayamma	Rakshit K N

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
		<u>11.00 AM to 02.00PM</u>		
1	C.C. 700/2013 (ARGUMENTS)		T.N. Latha Vs P. Vanajakshamma	H.G. Narasaraju
2	C.C. 820/2016 (NOTICE)		Asha Prakash Vs Shobha	H.B.K.
3	C.C. 562/2018 (NOTICE)		K.Nagaraju Vs K.Indrakumar	T.S.Ravi
4	CrI.Misc. 613/2020 (FIRST HEARING)		Tumakuru Rural Police station Vs Parashurama	APP

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	O.S. 289/2015 (FOR SETTELEMENT) IA/1/2015		Gangamma Vs Shivarudraiah	K.C.Venkatesh
2	O.S. 298/2015 (Addl.WST) IA/1/2015		Jayamma Vs Jayamma	B.S.Ramakrishnaiah
3	O.S. 882/2016 (Objections) IA/1/2016		Shivalingaiah Vs Chikkanna	B.C.Shivakumar
4	O.S. 906/2016 (ARGUMENTS) IA/1/2016 IA/2/2016		Rudraiah Vs The Chief Secretary	S.Sadashivappa
5	O.S. 913/2016 (Objections) IA/1/2016 IA/2/2016		Lakshminarasamma Vs Mahadevagowda	B.R.Devaraju
6	O.S. 849/2018 (Objections) IA/1/2018		Ramaiah Vs Gangaiah	Harisha.T.
7	FDP 6/2019 (Objections)		Sharada Bai Vs Saroja Bai	N. Mohammed Akbar
8	EX 16/2019 (STEPS)		K.V. Kiran Kumar Vs G.K. Ravi	Raghu H
9	EX 17/2019 (STEPS)		K.M. Vasanth Kumar Vs G.K. Ravi	Raghu H
10	EX 144/2019 (NOTICE)		M/S. Margadarsi Chits (KAR) PVT LTD. Vs Sudhir. J. Hegde	K. Naveen Nayak
11	EX 150/2019 (NOTICE)		K.V. Vishweshwarappa Vs Javaramma alias Jawaramma	H.V. Ranganatha Reddy
12	O.S. 20/2020 (Written statement and objection) IA/1/2020		T.L. Muralidhar Vs The Commissioner	G.K. Srinivasa
13	O.S. 350/2020 (summons to defendent) IA/1/2020		Narasegowda Vs Thopaiah	K C Rajanna

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	O.S. 558/2020 (Written statement and objection) IA/1/2020		H Gangaiah Vs Narasamma	V R Venkateshappa
<u>11.00 AM to 02.00PM</u>				
15	O.S. 499/2008 (HEARING)		D. Thimappa Vs Gangappa	M M BLC
16	O.S. 825/2008 (EVIDENCE)		S.Pankaja Vs H.S.Shivathamma	BSY HSBR -KPM
17	O.S. 40/2009 (Objections)		Narasamma Vs Revamma @ Puttaveeramma	S.M.K. S.V.R.
18	O.S. 183/2009 (cross of dw)		K.P. Hanumantharayapp Vs K.T. Hanumantharayappa	SRR AM
19	O.S. 184/2009 (cross of dw)		K.P. Hanumantharayappa Vs Doddarangaiah	SRR AM
20	O.S. 100/2010 (EVIDENCE)		H.V. Ramaiah Vs Chikkaramaiah	R.O.M.K. B.S.Y.
21	O.S. 755/2010 (cross of dw)		Abdul Azeez Vs Narasimha Murthy	K.S.S. N.B.
22	O.S. 777/2010 (ORDERS)		Narasimhamurthy Vs Kempaiah	G.Shashidhara N.Mohammed Akbar
23	O.S. 386/2011 (NOTICE)		Shobha Vs Venkateshappa	HN MM
24	O.S. 1111/2011 (EVIDENCE)		A.V.Sundaresh Vs Guddamma	B.S.D.K N.Mohammed Akbar
25	O.S. 809/2011 (ARGUMENTS)		Sharadamma Vs Thimmaiah	R B
26	O.S. 1241/2012 (HEARING) IA/1/2012 IA/2/2012		Gangasiddamma DO Eraiah @ Veeranna Vs Shivarudraiah so Eraiah @ Veeranna	G.S.Narayan

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
27	O.S. 449/2013 (HEARING)		K.C. Veeranna Vs R. Veeranna	N. Basavaraju
28	O.S. 158/2014 (ARGUMENTS) IA/1/2014 IA/2/2014		Lakshmakka @ Lashamma Vs Chikkamma	V.R.Venkateshappa
29	O.S. 284/2014 (cross of pw) IA/1/2014		Thimmaiah Vs Mallaiah	R.P.Prakash
30	O.S. 371/2014 (EVIDENCE)		Asha Vs Narasimhaiah	V.R.Venkateshappa
31	O.S. 325/2015 (EVIDENCE) IA/1/2015		T.S. Cheluvvaraju Vs Gayathri	Hemasudha Reddy
32	O.S. 250/2017 (cross of pw)		K.M.Leelavathi Vs Ramesh Parmar	K.S.Jagannatha
33	O.S. 708/2017 (EVIDENCE)		Canara Bank Vs Shantah Kumar	Jagadeeshappa
34	O.S. 714/2017 (EVIDENCE)		Canara Bank Vs Gangadhara	Jagadeeshappa
35	O.S. 113/2018 (Cross of P.W) IA/1/2018		Lokesh Vs Basavaraju	Shekhar T.
36	O.S. 320/2018 (EVIDENCE)		Chennabasavaiah Vs The Chief Secretary	Basavaraj.N.
37	O.S. 691/2018 (EVIDENCE) IA/1/2018 IA/2/2018 IA/3/2018		K.V. Puttaraju Vs K.V. Nagaraju	Venugopal S.R.
38	O.S. 336/2019 (EVIDENCE) IA/1/2019 IA/2/2019		M.R. Chandrashekar Vs Kadamma	N. Basavaraju
39	O.S. 411/2020 (HEARING) IA/1/2020		Y Venkatesh Vs Yoganarasimhamurthy	C N Hanumantharaju
40	O.S. 565/2020 (HEARING) IA/1/2020 IA/2/2020 IA/3/2020		T S Dayananda Vs Tumakuru Mahanagara Palike	M S Harishbabu

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41	O.S. 672/2020 (ARGUMENTS) IA/1/2020 IA/2/2020		Siddaraju Vs S M Venugopal	Giriraju H S
42	O.S. 721/2020 (ORDERS) IA/1/2020 IA/2/2020		H S Kumarswamy Vs Lakshmamma	N C Gangadhara Shastry

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
Cases listed below are adjourned due to Covid 19				
1	C.C. 2572/2013 (SUMMONS)	25-01-2021	MS. Shriram Transport Finance Co., Ltd., Vs Lakshmamma	
2	C.C. 4429/2013 (warrant to accused)	25-01-2021	Girish Rao Vs Sudhakar Sallan	D.Seenappa
3	C.C. 4430/2013 (STEPS)	25-01-2021	Girish N.Rao Vs Sudhakar Salian	D.Seenappa
4	C.C. 3820/2014 (STEPS)	25-01-2021	Ms Sriram Transport Finance company limited Vs Kempaiah	
5	C.C. 3821/2014 (STEPS)	25-01-2021	Ms Sriram Transport Finance company limited Vs Rudramurthy	
6	C.C. 6659/2014 (STEPS)	25-01-2021	Umashankar.H. Vs Jayamma	
7	C.C. 6091/2015 (STEPS)	25-01-2021	MS. Sriram Transport Finance Co. LTD Vs Nagaraja	
8	C.C. 6474/2016 (HEARING)	25-01-2021	Sheik Khaja Mohideen Vs Naseem Haseena Khanum	S.Krishnashastry
9	C.C. 6475/2016 (HEARING)	25-01-2021	Sheik Khaja Mohiddeen Vs Naseem Haseena Khanum	S.Krishnashasthry
10	C.C. 6541/2017 (STEPS)	25-01-2021	Shanmukheshara.J Vs Gangadhar	G.Sathayanarayana Reddy
11	C.C. 1957/2018 (STEPS)	25-01-2021	K.Ravi Poonja Vs Chidananda	H.V.Mallikarjunaiah
12	C.C. 4375/2018 (STEPS)	25-01-2021	Karnataka Rice Industries Vs Balakrishna Rice Mill Export and Import	Mohamed Afroz Ahamed
13	C.C. 6112/2018 (STEPS)	25-01-2021	Yathindra Swamy B Vs T.G. Srinivasa	K.C. Venkatesh

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	C.C. 87/2019 (SUMMONS)	25-01-2021	Karthik S Vs Prashanth A.r.	J.B. Sannamarappa
15	C.C. 271/2019 (SUMMONS)	25-01-2021	M.D.Ramakrishnappa Vs M.D.Rangashamaiah	M.Sudeendra Kumar
16	C.C. 720/2019 (warrant to accused)	25-01-2021	Kumaraswamy.T.R. Vs Santhosh.H.J.	Yogish.T.R.
17	C.C. 3171/2019 (FOR PLEA)	25-01-2021	R.G. Lakshmi Vs Manjunatha	Guru Kiran H.B.
18	C.C. 3608/2019 (warrant to accused)	25-01-2021	A.C. Rajashekar Vs B.M. Ramesh	K. Shivananjappa
19	C.C. 4270/2019 (STEPS)	25-01-2021	Ranganatha Industries Vs Swathi Enterprises	N.K.Naveenkumar
20	C.C. 4271/2019 (AWAIT SUMMONS AND NOTICE)	25-01-2021	T. E. Raghuram Vs A. C. Akshay	Lokesh T H
21	C.C. 5025/2019 (STEPS)	25-01-2021	Siddiq Pasha Vs Agustin.P.	Shafiur Rahaman
22	C.C. 5265/2019 (Await Report)	25-01-2021	Abhilash.S Vs Manjunath	T.N. Ajay
23	C.C. 5532/2019 (STEPS)	25-01-2021	T.V.Deepak Vs Kantharaju	H.S.Shshadri

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
		11.00 AM to 02.00PM		
1	O.S. 96/1993 (For amendment)		G.V.Thimmegowda Vs G.H.Venkataravanappa	NB
2	O.S. 288/1996 (ARGUMENTS)		Hanumakka Vs Veeranna	
3	O.S. 1128/2010 (ARGUMENTS)		Honnamma Vs Gangamma	
4	O.S. 586/2011 (EVIDENCE)		M.T. Basavarajaiah Vs Srinivasamurthy	SRR
5	O.S. 1561/2011 (HEARING)		C.Kamamma Vs Channappa	K.V.Ranganatha Reddy
6	O.S. 27/2013 (cross of pw) IA/1/2013		Smt. Manjula K.C Vs Smt. Siddagangamma	S.R.Venugopal
7	O.S. 253/2013 (HEARING) IA/1/2013		Gangamma Vs Mudlagiraiah	P. Shivananjappa
8	O.S. 287/2013 (HEARING) IA/1/2013		Havinamuddaiah Vs Kumaraswamy	P. Shivananjappa
9	O.S. 316/2020 (Comply the Order) IA/1/2020		Shivalingaiah Vs Basappa	K Borappa
10	O.S. 644/2020 (SUMMONS) IA/1/2020		Hareesh K E Vs M R Gangarangaiah	Vivekananda D
